Recial NO.

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 148 /(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Rabo India Securities private limited

SECTION OF THE COMPANIES ACT: ⁵. 230 - 232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Tapan Des	hpande, 7. Advocates	Justpande.
	,	9 16 Cipil Anal-	
2	Priya Patisa	I chard Margaldas.	Hains
	v	L'Aanocares gor	
		Colifioners	

<u>Common Order</u> <u>CSP 147/230-232/NCLT/MB//MAH/2017</u> CSP 148/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 3.5.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)